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MR. DEPUTY-SPEAKER: Before I request the next hon. Member to speak, I would like to go to Item No.35. Shri Suresh Chandel to introduce a Bill.

Title: Introduction of the Constitution Amendment Bill, 2004. (Amendment of Article 275).

15.56 hrs.

(xvii) Contitution Amendment Bill, *2004

(Amendment of Article 275)

श्री सुरेश चन्देल (हमीरपुर, हि.प्र.) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

श्री सुरेश चन्देल : उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित ** करता हूँ ।

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